CENTRAL ADMINISTRATIVE TRIBUNAL JAMMU BENCH, JAMMU

Hearing through video conferencing

T.A. No. 61/4074/2021



This the 30th day of July 2021

HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J) HON'BLE MR. ANAND MATHUR, MEMBER (A)

S Ajit SinghApplicant
(Advocate:- Mr. D K Khajuria-Not Present)
<u>Versus</u>
1. Union Territory of J&K
Respondents
(Advocate: Mr. Sudesh Magotra, learned D.A.G.)
ORDER
[ORAL]
(Delivered by Hon'ble Mr. Anand Mathur, Member-A)
Despite sending the link to the learned counsel for the applicant for joining the
video conference and the case being listed in the regular cause list, he has not joined the

2. On the last listed date i.e., 02.03.2021 also, nobody had joined the video conference on behalf of the applicant. It seems that the applicant has lost interest in pursuing the matter. Accordingly, the T.A. is dismissed due to non appearance of applicant.

(ANAND MATHUR) MEMBER (A)

video conference today.

(RAKESH SAGAR JAIN) MEMBER (J)

Arun...